

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Civil Appeal No(s). 7167/2012

M/S THE INDURE P.LTD., GHAZIABAD

Appellant(s)

VERSUS

STATE OF U.P. & ANR

Respondent(s)

Date : 12/09/2014 This appeal was called on for hearing today.

For Appellant(s) Mr. Rohit Sthalekar, Adv.
 Mr. Adarsh Upadhyay, Adv.

For Respondent(s) Mr. Vibhu Tiwari, Adv.
 Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Mr. Rohit Sthalekar, Ld. Advocate has appeared on behalf of the appellant. He seeks and is given four weeks time to file the vakalatnama.

The office report is that the Original Record has not been received from the High Court as yet. A reminder shall be issued and list on 1.12.2014.

(M K HANJURA)
Registrar